

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.2947 of 2015
MA No.2633 of 2015

This the 12th day of August, 2015

Hon'ble Mr. G.George Paracken, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)

1. BSNL Mazdoor Sangh
Thru. its General Secretary
Sh. Suresh Kumar
S/o Sh. Padam Singh
Aged about 58 years
Designation: GS,
Group-B,
Department: BSNL
Nature of grievance: Pay fixation of Benefits
T-15, Atul Grove Road,
New Delhi.
2. P. Ramachandra
S/o Sh. Puttappa
Aged about 53 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198607482
R/o # 507, 4th Main, 18th Cross,
Vidyaranyaapuram, Mysore,
Karnataka-570008.
% DE NIB Nazarbad, T.E.
Mysuru-570010, Karnataka
3. B.A. Jalajakshi
D/o Sh. Appanna
Aged about 47 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.199101016
R/o # 517, BEML, 2nd Stage,
Rajarajeswarinagara
Mysore-570022
% DE NIB Nazarbad, T.E.
Mysuru-570010, Karnataka
4. B.N. Gangadhara
S/o Sh. B.N.Neele Gowda

Aged about 52 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198603455
% DE NIB Nazarbad, T.E.
Mysuru-570010, Karnataka
R/o # 932, 8TH Main, 11th Cross,
3rd Stage, Gokulam,
Mysore-570002.

5. Azeez Mujaheed
S/o Abdul Aeez Khan
Aged about 56 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198408620
JTO Power Room, Nazarbad T.E.
Mysuru-570010, Karnataka
R/o # 3633, Nalabeedi 100ft Road
K R Mohalla, Mysore-570004.
6. Nagarathna H.R
D/o Sh. Raghavendra Rao H.N
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198403953
JTO Indoor, Bannimantappa,
Mysuru-570015, Karnataka
R/o # EWS 70 2nd M-Block
Kuvempunagara, Mysore-570023.
7. Gopinath
S/o Sh. Venkataramanaiah
Aged about 53 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198602739
JTO Marketing, % GMT BSNL
Jayalakshmipuram,
Mysuru-570001, Karnataka
R/o # 1038 S J H Road
Vidyaranyaapuram, Mysore,
Karnataka-570008.

8. B.S.Shivamahadevappa
S/o Sh. K. Shivaiah
Aged about 56 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198403041
% DE (Extl.-II), RTTC
Mysuru-570008, Karnataka
R/o # C 4/2, RTTC Staff Quarters,
T K Layout, Mysore.
9. Rajanna M
S/o Sh. Madasetty
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198407603
% DE (Extl.-II), RTTC
Mysuru-570009, Karnataka
R/o # 1 Health Block-2, 4/13 Cross
E&F Block, Ramakrishnanagara
Mysore-570022, Karnataka.
10. R.Mahadeswara
S/o Sh. K.L.A.Rangaswamy chettiar
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198502522
% DE (Extl.-II), RTTC
Mysuru-570009, Karnataka
R/o # MIG-193, 6th B Main, 4th Cross
K Block, Ramakrishnanagara
Mysore-570023, Karnataka.
11. R.Rangaswamy
S/o Sh. Rangasetty
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198218428
JTO Groups Srirangapattana,
571438, Mandya Distt. Karnataka
R/o # 395, HPO & RMS Lay Out,
Shakthinagara, Mysore-570029.

12. Chandrakant Ekku Gunagi
S/o Sh. Ekku
Aged about 55 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198108352
JTO MSOP, MBM Exchange,
Karwar-581301, Uttarakannada
Dt. Karnataka.
R/o Mahalasa Krupa,
New KHB Colony, Karwar-581301
Uttarakannada Dt., Karnataka.
13. Ramadas. N.Gaonkar
S/O. Sh. Narayan. K. Gaoankar
Aged about 54 years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198603331
%SDE (Phones), RSU Exchange
Green Street, Dr. Pikale Road,
Karwar-581301, Uttara Kannada
Karnataka State
R/o H.No.1794/11 "Shree Ganesh"
Vigneshwar Housing Colony
Sonarwada, Baad,
Karwar-581304, Karnataka.
14. Dhruva Y Desai
S/o Sh. Yalagurdarao
Aged about 57 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.197906455
%SDE BB, Main Tele Exchange,
Vijaipura-586101, Karnataka
R/o # Plot No-94, Ganganivas,
Siddeswarabadavane
Ibrahimpur, Vijaipura-586109.
15. Pratap R Chavan
S/o Sh. Ramachandra
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO

Nature of grievance: Pay fixation of Benefits
 HRMS No.198605762
 % SDE, Telephone Exchange
 Jalanagar-586109, Vijaipura
 Dist. Karnataka
 R/o # Jorapurapeth
 Newkumbar Galli
 Vijaipura-586101.

16. B R Arakeri
 S/o Sh. Ramappa
 Aged about 51 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198504587
 %SDE Groups, Mudhol-586303
 Vijaipura Dt., Karnataka
 R/o # 143/141,
 Ranichannammanagara
 Jamakadi-587301, Vijaipura Dt.
17. Ravindra Kulkarni
 S/o Sh. Sheshagiri Rao
 Aged about 58 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198012490
 JTO Teleshoppe, % GMT BSNL
 Tumkur-572101, Karnataka
 R/o # SNEA 6th Main,
 Jayanagar East, Tumkur-572102
18. Manjurekhar S.K.
 S/o Sh. H S Krishnamurthy
 Aged about 57 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS NO.198207327
 JTO Groups, % SDE Thurvekere
 Tumkur Dt-572227, Karnataka
 R/o # 130, Behind B S Temple
 Thurvekere-572227, Tumkur Dt.
19. Nagaraju S.
 S/o Sh. K Shankarasetty
 Aged about 54 Years
 Group-B,

Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198403667
 %SDE Phones, Tiptur-572201
 Tumkur Dt., Karnataka
 R/o # 115, 3rd Cross, Shadaksharmut
 Exten, Tiptur-572202, Tumkur Dt.

20. Lakshmana H.K.
 S/o Sh. H R Kariyappa
 Aged about 57 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198205593
 JTO Groups Huliyar-572218
 Tumkur Dt. Karnataka
 Kesavapura, Huliyar-572218
 Tumkur Dt.
21. Pandappa R
 S/o Sh. Yemme Rangappa
 Aged about 59 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.197902603
 JTO Groups Sira-572137
 Tumjur Dt., Karnataka
 Staff Quarters, Tele Exchange
 Sira-572137, Tumkur Dt.
22. Raju G.N
 S/o Sh. K.C Govindasetty
 Aged about 59 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198103249
 %SDE UDAN, Tumkur-572101
 Tumkur Dt., Karnataka
 R/o # 922 Siddasrikrupa, 12th Cross
 Gangotrinagara, Tumkur-572103
23. Rangasai G
 S/o Sh. G Thiripale
 Aged about 58 Years
 Group-B,
 Department: BSNL

Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198003539
JTO OD, % DE Urban Tumkur
Tumkur Dt.-572101, Karnataka
R/o # Sri Siddeswaranilaya,
1st Main, Adarshanagara,
Tumkur-572103

24. Byataiah
S/o Sh. Hanumanthaiah
Aged about 55 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198002126
JTO OD, % DE Urban Tumkur
Tumkur Dt.-572101, Karnataka
R/o # Nele 1st Main, P G Layout
Saraswathipuram, Tumkur-572104
25. R Jagadeesha
S/o Sh. Rachotaiah C
Aged about 55 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198605048
JTO I/D Telephone Exchange
Chikkamagaluru-577101, Karnataka
R/o # C/o Shakaregowda
Vijayanagara 4th Cross, Kote
Chikkamagaluru-577101.
26. Rajashekarayy.M.Hiremath
S/o Sh. Muttayya Hiremath
Aged about 58 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198006475
JTO Groups Aldur, Tele Exchange
Chikkamagaluru-577101, Karnataka
R/o Swarnambanilaya
Machidevamarga, 3rd Cross
Kalyananagara, Chikkamagaluru
27. B.S.R.Sharma
S/o Sh. B.N.Srinath
Aged about 51 Years

Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198503767
 JTO, Telephone Exchang
 Chikkamagaluru-577101, Karnataka
 R/o # 69 Anirudda, 1st Main
 3rd Cross, Gandhinagara
 Chikkamagaluru-577101.

28. Gurubasavaraj Angadi
 S/o Sh. Murigeppa Angadi
 Aged about 55 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198405504
 % SDOT Hospet, TE Kamalapur
 Bellary Dt.-583201, Karnataka
 R/o # Murugan Compound,
 4th Cross, Hospet, Bellary Dt.
29. Shashikant Nayak
 S/o Sh. Ram Nayak
 Aged about 51 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198604435
 %SDOP Hospet, TE Hospet
 Bellar Dt.-583201, Karnataka
 R/o # 603/C, 3RD Cross,
 Patelnagar, Hospet-583201,
 Bellary Dt.
30. B M S Gurubasavaraj
 S/o Sh. B M S Rudraiah
 Aged about 53 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198603113
 % SDE Groups, TE Hagaribomanalli-583212
 Bellary Dt., Karnataka
 R/o Mariyammanahally
 Hospet Taluk, Bellary Dt.
31. K S Shantaladevi
 W/o Sh. Varadarajulu

Aged about 57 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198005109
 %SDE CDOT, Telephone Exchange
 Bellary-583101, Karnataka
 R/o # 12E, 4th Right Cross
 Kappagal Road, Bellary-583103

32. LAKSHMAN
 S/o Late Sh. Subba
 Aged about 53 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198315885
 % SDE (G), Kemmannu,
 Udipi, Karnataka-576115
 R/o 8-88, Jahnavi, Near Chithari
 Temple, Narnadu, Uppoor,
 Kalalagiri Post, Udipi, Karnataka.
33. Sateesh Ramakrishna Ankola
 Aged about 61 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.199704158
 % C.S.C. Telephone Exchange
 Joida Uttar Kannada Dist. Karnataka
 C/o R.V. Manikar, Near Port Qtrs,
 Bandar Road, Honnavar,
 Uttar Kannada Dist-581334.
34. Ganesh Kamath
 S/o Sh. S Narasimha
 Aged about 50 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198504195
 JTO STR, Telephone Exchange
 Chikkamagaluru-577101, Karnataka
 R/o # 493/1, 1st Cross, Church Road
 Lakshmishnagara,
 Chikkamagaluru-577101.

35. Tapan kumar Biswas
S/o Late Sh. Kamala Kanta Biswas
Aged about 49 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.199100422
% SDE (T), Raghunathganj Exch.
Berhampur SSA, WBTC
R/o Gopalnagar Village
Krishnapur Post
Murshidabad Dist-742185.
36. Debabrata Chatterjee
S/o Sh. Prasanta Kumar Chatterjee
Aged about 47 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.199100423
%SDET Kandi
Berhampur SSA, WBTC
R/o No-5, Karbala Road,
Cossim Bazar Post,
Murshidabad Dist, WB.
37. Ashok Kumar Deb
S/o Late Sh. Dakshina R Deb
Aged about 62 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.197707998
%SDE(T), Chakdaha,
Krishna Nagar SSA, WBTC
R/o 37/5/A, N.Devi Road
Berhampur Post,
Murshidabad Dist, WB.
38. Monotosh Mondal
S/o Late Sh. Shyamapada Mondal
Aged about 53 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198605848
%SDE (CFA), Purulia Exch.
Purulia SSA, WBTC
R/o F.No.301, Kreeng Apts,

Cooks Compound, Dulmi
Post, Purulia Dist, W.B.

39. Swapan Kumar Ballav
S/o Late Sh. Gokulananda Ballav
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198605717
% SDE Jhalda, Purulia SSA
West Bengal Telecom Circle
R/o S.G. Jalan Road, Jhalda P.O.
Purulia Dist, West Bengal.
40. Jayanta Biswas
S/o Sh. Janardan Biswas
Aged about 47 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.199201293
% DE OFC (Mtce)/ETR
Berhampur M/W Building
BHB/ETR.
R/o Bhabta Village
Murshidabad Dist, WB.
41. Chandra Sekhar Das
S/o Late Sh. Hiralal Das
Aged about 48 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.199100424
%DE OFC (Mtce)/ETR
Berhampur M/W Building
BHB/ETR
R/o At Fanshitala, Old
Hospital Road,
Raghunathganj Post
Murshidabad Dist, WB.
42. Mahesh Kumar Thripathi
S/o Sh. Prabhu Dayal Tripathi
Aged about 52 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits

HRMS No.198403804
% AGM CM&CFA, Bhind
% GMTD Morena, M.P.
R/o H.No.203, Ward No-7,
Virendra Nagar, Bhind-477001.

43. Shambhu Dayal Sharma
S/o Sh. Shiv Dayal Sharma
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198803231
% AGM CM&CFA, Bhind
%GMTD Morena, M.P.
R/o Dwarakapuri, Swantra Nagar,
Front of MJS College, Bhind, MP
44. Bhupendra Sharma
S/o Sh. Laxmi Narayan Sharma
Aged about 45 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.199205576
%AGM CM&CFA, Bhind
% GMTD Morena, M.P.
R/o 23-A, Indramani nagar
Behind Sun City and MITS,
Gwalior-5. MP.
45. Anil Kumar Sharma
S/o Sh. Rameshar Dayal Sharma
Aged about 44 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.199204022
JTO Phones Morena
% GMTD Morena, M.P.
R/o Sindhi Colony
Morena-476001, MP.
46. Karkesh Kumar Panchratam
S/o Sh. Khem Chand Jain
Aged about 53 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits

HRMS No.198400768
JTO, % TDM Vidisha, M.P.
R/o 92, Arihant Vihar Colony
Phase-I, Vidisha-464001, MP

47. Hari Singh Baghel
S/o Sh. N.S.Baghel
Aged about 52 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198800487
JTO, % TDM Vidisha, MP
R/o MIG, B-87, S.P.M. Nagar,
Vidisha-464001, MP.
48. Kailash Narain Saini
S/o Sh. R.S.Saini
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198504972
JTO, % TDM Vidisha, MP
R/o 49, Sector-I, Anupam Mega City
Vidisha-464001, MP.
49. Suresh Kumar Parmar
S/o Sh. Gopal Ji Parmar
Aged about 53 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198302129
JTO Phones, Neemuch,
% TDM Mandsaur, MP
R/o 429, Vikas Nagar, 14/2 Extension
Neemuch-458441, MP
50. Virendra Jain
S/o Sh. Sagarmal Jain
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198401943
JTO, % GMTD Indore, MP
R/o 435/A, Mahalaxmi Nagar,
Indore-452010, MP.

51. Santosh Kumar Gupta
S/o Sh. Babulal Gupta
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198315958
JTO, % Sr GM (NOP-II), CM
Meghdoot Park, Indore-452010, MP
R/o Type III/II Scheme No-54,
Vijay Nagar, Indore-452010.
52. Govind Upadhyaya
S/o Sh. Siddhnath Upadhyaya
Aged about 56 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198202228
JTO, % Sr GM (NOP-II), CM
Meghdoot Park, Indore, MP
R/o 738/8, Nanda Nagar
Indore-452011, MP.
53. Govind Dubey
S/o Sh. Vishwanath Dubey
Aged about 62 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198409670
JTO, % Sr GM (NOP-II), CM
Meghdoot Park, Indore, MP
R/o 63, Snachar NGR Main,
Indore, MP.
54. Milind Desai
S/o Late Sh. L.K.Desai
Aged about 51 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198409670
JTO, % Sr GM (NOP-II), CM
Meghdoot Park, Indore, MP
R/o 55A-"VATSALYA"
Aloknagar, Kanadia Road,
Indore, MP.

55. Haushila Prasad Shukla
S/o Late Sh. Rajmurti Shukla
Aged about 60 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.197601747
JTO, % GMTD Indore, MP
R/o 128, Shakti Nagar, Aerodrum Rd
Indore-452002, MP.
56. Hari Ram Choudhary
S/o Sh. Ram Narayan
Aged about 53 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.199000574
JTO % Sr. GMTD Indore, MP
R/o 70D/S-3, Near Oriant School,
Scheme No-78, Aryan Nagar,
Indore-452010, MP.
57. Rajendra Kumar Jain
S/o Sh. Kanhaiya Lal Jain
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198401185
%GM Zonal, Tele Exch 3rd floor
Meghdoot Park, Indore, MP
R/o 305, Goyal Nagar, Kanadia Road,
Indore-452016, MP.
58. Manohar lal Pachori
S/o Sh. Darshan Lal pachori
Aged about 58 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.197901086
% Sr GMTD, TPN Exchange
Indore, MP
R/o 220-DK-1, SCH No 74,
Vijaynagar, Indore, MP.
59. Sushil Kumar Khare
S/o SH. Brij Bhushan Lal Khare

Aged about 49 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.199205572
% GMTD Gwalior, MP
R/o Station Road, Sarda Vihar Colony,
Near Shoe Factory, Datia Dist.

60. Bhanu Pratap Singh
S/o Sh. Kedar Singh
Aged about 61 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198302886
% TDE, Panna, MP
R/o 402, Amrit Park-B,
New Ranibag Colony,
Khandwa Road, Indore, MI.
61. Rajesh Rasiklal Shah
S/o Sh. Rasiklal Kachulal Shah
Aged about 52 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198409089
% AGM (SMO), PGMTD,
Vadodara, Gujarat
R/o 71B, Ashapuripurk Soc,
Waghodin Road,
Vadodara, Gujarat
62. Yogesh Kumar Chhotelal Pandey
S/o Sh. Chhotelal Jagannath Pandey
Aged about 52 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198216797
% AGM (Extl.) Alkapuri
PGMTD, Vadodara, Gujarat
R/o Priti Nivas, Tulsibhai's lane,
Near Balia Dev Temple,
Salalwada, Vadodara-390001.
63. Satish Chandra
S/o Sh. Govardhan Lal Thakur

Aged about 56 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.199213029
JTO (Extl), P&T Colony,
PGMTD, Vadodara, Gujarat
R/o 18 Maruti Nandan Soc,
Opp. Prayag Complex, Naka,
Vadodara-390024.

64. Mahesh Dharamdas Kella
S/o Sh. Dharamdas Kojhraj Kella
Aged about 47 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.199105771
JTO Iqbalgadh, % SDOT Palanpur
Palanpur, Gujarat
R/o 27 Swastic Society, Gobri Road,
Palanpur (BK), Gujarat.
65. Arvind Kumar Sahu
S/o Sh. Manohar Lal Sahu
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198402835
JTO, Manendragarh,
Ambikapur SSA, Raipur, (C.G.)
R/o Behind Civil Court, In front of
Ahinsa Bhawan, Ambikapur Rd,
Manendragarh, Korea Dist, (C.G.).
66. Badri Prasad Gupta
S/o Sh. K.L.Gupta
Aged about 66 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
St. No.26430
% SDE MDF, Auto Exchange
Building, Raipur, (C.G.)
R/o Janta, 343, Tilak Nagar,
Gudhiyari, Raipur, (C.G.).

67. Manik Chandra Tamrakar
S/o Sh. Kishan Lal Tamrakar
Aged about 51 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198502279
% DE (TXIP), Telecom Colony
Room No.C-21, Khamhardih,
Shankarnagar, Raipur (C.G.)
R/o Lily Chowk, Purani Basti,
Near Saraswathi Girls School
Raipur-492001, (C.G.).
68. Gopal Motilalsa Solanke
S/o Sh. Motilalsa H Solanke
Aged about 59 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.197907196
%DE AT, Inspection Circle,
Canada Corner, Nasik-422002
R/o 92, HUDCO colony,
Chitod Road, Dhule.
424001, MH.
69. Shaik Mohd Razzaque
S/o Sh. Mohd Eshaque
Aged about 55 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198208662
%SDE N-I, CTO Building
Aurangabad, MH
R/o H/No-137, MHADA Colony,
Durga Road, Osmanpura,
Aurangabad-431005, MH.
70. J.S.Tembhare
S/o Sh. Srawan
Aged about 56 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198315708
H/Q Tumsar, % GMT Bhandara

SSA MH
C/o Telephone Exchange
Shiv Nagar, Tumsar-441912.

71. S.S.Jangade
S/o Sh. Sadashiv Jangade
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198109803
JTO CSC, DTO, Bada Bazar,
Bhandara-441904, MH
R/o Plot-No260, Rahul Niwas,
At Bhojpur village, Bela Post,
Tah Dist, Bhandara-441904
72. M.Vijayalakshmi
D/o Sh. M.Gopalachar
Aged about 49 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.199101236
% AGM (DS), 4th floor,
Telephone Bhavan, Hyderabad, AP
R/o 2-2-1144/28, New Nallakunta
Hyderabad-50004.
73. A Padmaja
S/o Sh. A. Rajalaxman
Aged about 45 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.199101237
% AGM CC&OM, A-501
4th floor, Telephone Bhavan,
Saifabad, Hyderabad-4, AP
R/o Plot 54, 2nd Floor,
Bapu Bagh Colony,
Prenderghast Rd, Secbad-3.
74. G.Radhakrishna Reddy
S/o Sh. G Musala Reddy
Aged about 47 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits

HRMS No.199002434
JTO(E), Electrical Sub Division-I,
HTD, AP Circle
R/o 3-214, LIG, Mayurinagar,
Miyapur, Hyderabad-49

75. P Srivalli
D/o Sh. P T Krishna Murthy
Aged about 51 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198312702
% DE MSC, Cellone
Ameerpet Exchange Building
Hyderabad, AP
R/o Flat No-303, Sneha Enclave,
Srinagar Colony, Hyderabad-73.
76. A.V.Subramanyam
S/o Sh. A.Rama Mohan Rao
Aged about 56 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198002752
CSC, Tirumalagiri, Lal Bazar
Secunderabad, AP
R/o Flat-307, 9th Block,
Prajay Appts, Kompally,
Secunderabad-500014.
77. A.Dayanand
S/o Sh. Eshwaraiah
Aged about 65 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.197801907
% SDOT Bahadoorpura,
AGM (Extl) CMR, Hyderabad, AP
R/o 19-1-1025, Golla Kidki,,
Puranaphool, Hyderabad-500064
78. C.V.Ratnam
S/o Late Sh. C.P.Sharma
Aged about 61 Years
Group-B,
Department: BSNL
Designation: JTO

Nature of grievance: Pay fixation of Benefits
 HRMS No.199002430
 %SDE OFEM, Kushiguda
 Hyderabad, AP
 R/o F.No-203, Sony Villa,
 Siainathpuram, A.S. Rao Nagar
 ECIL Post, Hyderabad-500062.

79. K.SRIRAMULU
 S/o Late Sh. K.Nimbaiah
 Aged about 62 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198007031
 % SDOT-II, Gowliguda
 Hyderabad, AP
 R/o FLAT-505, Classic Residency,
 Street No-8, Mylargadda,
 Secunderabad-500061.
80. S.Shabir Hussain
 S/o Sh. Shaik Ahmad
 Aged about 62 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198107433
 % AGM S&M, % GM North
 Hyderabad, AP.
 R/o 24-88/29, East Anand Bagh,
 Malkajgiri, Secunderabad. AP
81. Janab Shaik Anwar Basha
 S/o Sh. Shaik Hussain
 Aged about 50 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.199402893
 %SDE E10B (Extl), Tax Building
 Bandar Road, Vijayawada-10, AP
 R/o Flat- 24, H/no 59-6-30,
 Sruti Sravani NX Appts,
 Gayatrinagar, Vijayawada-8.
82. B Venugopala Rao
 S/o Sh. Venkateswara Rao
 Aged about 50 Years
 Group-B,

Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.199402803
 % DE West, CTX Building
 Vijayawada-1, AP
 R/o D/No- 67-9-21, Patamata,
 Vijayawada-10.

83. Koneru Venkata Raghava Raya Prasad
 S/o Sh. Bapaiah
 Aged about 52 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.199206222
 %DE Microwave, OFC MTCE,
 STSR, Vijayawada-10, AP
 R/o D.No 48-11-32/14
 Gummadi Heights Appts,
 Currency Nagar, Vijayawada-8
84. B B V S Prasad
 S/o Sh. Subbaiah
 Aged about 55 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198104008
 % SDE (INST), CTO Building
 Vijayawada-1, AP
 R/o H.No.13-3, Poranki,
 Vijayawada-521137.
85. Umaram Parihar
 S/o Sh. Malaramji
 Aged about 57 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.198703278
 % SDE (NW-OP), Sumarapur
 Pali SSA, Marwar, Rajasthan-306603
 R/o Guda maharam,
 Kishan Pure P.O.
 Nadol Dist, Pali,
 Rajasthan-306603.
86. Ganesh Ram
 S/o Sh. Kaluram

Aged about 51 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198406296
%SDE (N.W.O) Rani, Pali SSA,
Marwar, Rajasthan
R/o 18-EWS Colony,
Vivekanadanagar,
Sumerpur, Pali Dist-306902.

87. Chand Khan Pathan
S/o Sh. Sham Sheerkhan
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198503917
%SDE (CMTX), Pali Pali SSA
Marwar, Rajasthan
R/o Pathan Colony 124,
Nayagao Pali, Marwar,
RJS-306401.
88. Jeevan Ram
S/o Sh. Ganesha Ramjat
Aged about 51 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198503006
%SDE (Phones), Daturam Garh
Sikar Dist. Rajasthan
Dakaki Dani Sangalia, Via Losal
Sikar Dist-332025, RJS.
89. Mahendra Kumar Sharma
S/o Sh. Sitaram Sharma
Aged about 53 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198806197
%SDE (Indoor), Sikar Rajasthan
R/o Mahendra Bhavan, W.N,18,
Chejarao ka Mohala, Sikar-332001.
90. M.H.Rahman
S/o Mohd. Ramzan

Aged about 51 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198310740
% SDE (NOW), Sojat City,
Pali, Rajasthan
R/o Mohalla Kharadiyan, Sojat City
Pali Dist-306104, RJS.

91. Tara Chand
S/o Sh. Moolaram
Aged about 54 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198211072
%SDE (CMTX), Pali Rajasthan
R/o Sojat Road, TAH- Sojat City,
Pali Dist-306103, RJS.
92. Narayan Nath Rawal
S/o Sh. Maan Nath Rawal
Aged about 52 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.198703634
%AGM Kapasan, CTX, Rashmi
Chittorgarh, Rajasthan
R/o Plot No 2, Mahalaxmi Nagar,
Badgoan, Udaipur, RJS.
93. Durga Singh Rathore
S/o Sh. Laxman Singh Rathore
Aged about 61 Years
Group-B,
Department: BSNL
Designation: JTO
Nature of grievance: Pay fixation of Benefits
HRMS No.197506641
%AGM (CFA), Chittorgarh Phones
%TDM Chittorgarh, Rajasthan
R/o A-25/6, Kumbanagar, Nr BSNL
Colony, Chittorgarh, Rajasthan.
94. M.Selvaraj
S/o Sh. Marimuthu
Aged about 61 Years
Group-B,

Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS No.197400830
 %SDE (Phones), Perambalur
 Trichy SSA, Tamilnadu
 R/o 46K, Thiruvalluvar Street,
 Aranarai, Perambalur-621212, TN.

95. J.Ranganayakulu
 S/o Late Sh. Rangappa
 Aged about 59 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS 197904226
 % SDE (Mktg) LGP&AR
 AGM CS AR, % AM Ameerpet
 Hyderabad, AP Circle
 R/o Plot-No-57, H/No-2-37/17/1
 Vinayaknagar, Gachibowli,
 Hyderabad-500032.
96. K. Prafulla Kumari
 D/o Koneru Tataiah
 Aged about 56 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS 198109034
 % DE (RP)-CM, Cellone
 1st Floor, CTO Building
 Secunderabad-500003, AP Circle.
 Flat No-203, Habitat Apts
 Defence Colony, Sainikpuri
 Hyderabad-500094.
97. Uma Shankar Vyas
 S/o Radha Kishan Vyas
 Aged about 53 Years
 Group-B,
 Department: BSNL
 Designation: JTO
 Nature of grievance: Pay fixation of Benefits
 HRMS 198317944
 JTO EWSD Bhilwara, % GMTD
 Bhilwara-311001, Rajasthan Circle
 32, Rama Vihar, Near Sukhadea Circle,
 Ajmeer Rd, Bhilwara-311001,
 Rajasthan.Applicants
 (By Advocate : Ms. Priyanka Sony for Mrs. Rani Chhabra}

VERSUS

1. Bharat Sanchar Nigam Limited
Thru. its Chairman-cum-Managing Director
A government of India enterprises
Corporate Office, Personnel Branch
5th floor, Bharat Sanchar Bhavan
Janpath, New Delhi.
2. Assistant General Manager (Personnel)
5th floor, Bharat Sanchar Bhavan
Janpath, New Delhi.Respondents

ORDER (ORAL)**SHRI G. GEORGE PARACKEN, MEMBER (J) :****MA No.2633 of 2015**

This MA has been filed by the applicants under Rule 4(5) of the CAT (Procedure) Rules, 1987 seeking permission to join together in a single Original Application. For the reasons stated therein, the same is allowed.

OA No.2947 of 2015

According to the applicants, they are similarly placed as the applicants in OA No.1282 of 2012 which was decided by this Tribunal vide Order dated 26.8.2010. The relevant portion of the said judgment reads as under:-

“2. Inasmuch as, present matter is covered in favour of the applicants by the decision of Ernakulam Bench of this Tribunal in the matter of M.V. Salilakumar & Ors. V/s. The Chairman & Managing Director & Ors., (TA No.84/2008 and other connected TAs decided on 15.07.2009), there will be no need to give facts in detail.

3. We have gone through the judgment passed by Ernakulam Bench of this Tribunal and are in respectful agreement with the same. We are, however, informed that against the judgment aforesaid, respondents have filed two writs in the Hon^{ble} High Court of Kerala and the same have been admitted, but in none of these two writs, stay has been granted. If perhaps, the respondents would have obtained the stay, we may have

adjourned this case sine die. But, inasmuch as, once there is no stay and, therefore, the applicants in TAs are getting the relief granted to them, there will be no need whatsoever to stay the proceedings of this case.

4. For parity of reasons, we allow present Original Application in terms of the decision of Ernakulam Bench of this Tribunal in the matter of M.V. Salilakumar & Ors. V/s. The Chairman & Managing Director & Ors.(supra). However, we make it absolutely clear that the fate of the applicants herein would be dependent upon the writs filed by the respondents in Kerala High Court. That being so, if the writs are allowed, the respondents may withdraw the benefits given to the applicants and, therefore, there will be no need for the respondents to file separate writ in this case.”

2. Learned counsel for the applicants has further submitted that the aforesaid Order of this Tribunal was upheld by the Hon’ble High Court of Delhi in Writ Petition (Civil) No.13.1.2012, vide their Order dated 13.1.2012. Against the aforesaid Order, SLP (C) No.4583 of 2012 preferred by the respondents was also dismissed by the Hon’ble Supreme Court vide their judgment dated 20.2.2013.

3. In view of the above submissions made by the learned counsel for the applicants, we dispose of this OA with the directions to the respondents to consider the case of the applicants and pass appropriate orders under intimation to them. If the applicants are similarly placed as the applicants in the aforesaid OA, they shall also be extended the same benefits. The aforesaid Order shall be complied with, within a period of two months from the date of receipt of a copy of this Order. There shall be no order as to costs.

4. The Registry shall send a copy of this OA alongwith a copy of the present Order to the respondents for their consideration.

(SHEKHAR AGARWAL)
MEMBER (A)

(G. GEORGE PARACKEN)
MEMBER (J)

/ravi/